

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3930
(To be answered on the 10th August 2017)**

DISINVESTMENT OF PAWAN HANS LIMITED

3930. SHRIMATI K. MARAGATHAM

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government proposes to make strategic disinvestment in Pawan Hans Limited;

(b) if so, the details and the current status thereof;

(c) whether there is a process underway by which legal and transaction advisors are being appointed to undertake the process and if so, the details thereof;

(d) whether the proposal of disinvestment has been approved by the Government; and

(e) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (e): The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 27th October, 2016 has given 'In-principle' approval for strategic disinvestment of CPSEs including Pawan Hans Limited (PHL). CCEA has approved the recommendation for disinvestment of 100 percent shareholding of Government of India to a strategic buyer.

Department of Investment and Public Asset Management (DIPAM) have finalized M/s SBI Caps as Transaction Advisor and M/s Crawford Bayley & Company as Legal Advisor for Strategic Disinvestment of PHL. Ministry of Civil Aviation finalized engagement of M/s RBSA Valuation Advisors, as Assets Valuer.